

(c) and (d). Government take the view that the production and deployment of neutron bombs would have adverse repercussions on the climate for international detente, efforts for disarmament and even the quest for agreement on limiting strategic weapons. At the forthcoming Session of the U.N. General Assembly devoted to disarmament, which is scheduled to be held in May-June 1978, Government will reiterate their view that nuclear weapons should be completely eliminated from the arsenals of nations.

**Termination of services of Employees of B.C.C.L., Dhanbad**

5638. SHRI LALU PRASAD: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware that 267 employees of BCCL, Dhanbad in Benidih colliery were expelled from service on charge of being imposters during emergency period October, 1976 without any proper enquiry and findings; and

(b) whether it is fact that almost all the workers except 19 have been put back to their job and they have been paid emoluments for a period of four months, and thus the colliery has been put in heavy loss by making payment of about 5 lakhs without work?

**THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN):** (a) and (b). 192 persons of Benidih Colliery were identified as imposters after preliminary enquiry and were stopped from employment during September-October, 1976. After a thorough enquiry 178 persons out of these were found to be genuine workers. Forty-three of these were allowed to resume duty in October, 1976 itself and 135 joined duty in July 1977. As per settlement, with labour unions, these workers have been paid wages for half a month and 4 1/2 months res-

pectively which amount to Rs. 2.45 lakhs only.

**Transfer of Information Officers**

5639. SHRI BAPU KALDATE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that almost all information officers who abated with the previous P.I.O. in removing the correspondents and making false allegations continue to work in the same position; and

(b) if so, the reasons for continuing the same positions?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI):** (a) and (b). The Information Officers of the Press Information Bureau were not concerned with the accreditation of Press Correspondents. The question of their continuation or otherwise in the same position, therefore, does not arise.

**Proposal to ban repatriation of profits by Foreign Companies**

5640. SHRIMATI PARVATHI KRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a proposal under consideration to ban repatriation of profits made by the foreign companies through the utilization of unauthorised capacity;

(b) what is the estimated quantum of excess production and profits made in this unauthorised production;

(c) what steps have since been taken in this regard;

(d) whether any steps have been taken to plug illegal expansion by foreign firms; and

(e) if so, the details thereof?